

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): I am afraid, you will have to resume on 26th because today there is a statement is to be made and then the House will adjourn. Mr. Darda, this discussion has not completed yet. It has not ended. You are still there. Major Roy is there and one or two other Members are also there who are still to speak. As you know, the House adjourns at 5 o'clock. Especially on Private Members day, we don't sit beyond that. Therefore, your opportunity to speak will be on the next occasion when this matter comes up. That, I am told, is on 26th August. Mr. Pachouri, would you like to lay the statement?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC, GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): It is up to you, Sir. If you order me to lay the statement, I am ready to lay the statement, otherwise I can read it also.

श्री वी० नारायणसामी: कौपी दे दीजिए।

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): Is that sense of the House? Okay, please lay it on the Table.

#### STATEMENT BY MINISTER

##### **Status of implementation of third report of the department-related parliamentary standing committee on agriculture**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND THE THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Hon. Vice-Chairman, sir, as per you instructions, on behalf of Shri Sharad Powar, I beg to lay on the Table of this House a statement regarding the status of implementation of recommendations contained in the third Report of Standing Committee on Agriculture, Department of Animal Husbandry, Dairying and Fisheries.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): The House is adjourned till 11.00 a.m. on Tuesday, the 16th August, 2005.

The House then adjourned at five of the clock till eleven of the clock on Tuesday, the 16th August, 2005